

(b) the stage at which the project stands at present?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). The Project Report submitted by M/s. Mitsubishi Heavy Industries Ltd. of Japan is under examination by our technical experts. The Project Report along with the results of the technical examination will be considered by Government shortly. In the meantime acquisition of some land required for the Project has been completed and further acquisition is in progress.

An allocation of Rs. 15 crores has been made in the draft outline of the Fourth Five Year Plan for the Cochin Shipyard Project.

#### Relief measures in Drought hit Areas

\*103. Shri C. C. Desai:  
Shri Bibhuti Mishra:  
Shri K. N. Tiwary:  
Shri Madhu Limaye:  
Shri Ram Swarup:  
Shri Bansh Narain Singh:  
Shri Chand Goyal:

Will the Minister of Food and Agriculture be pleased to state:

(a) the relief measure taken for the drought-hit areas of Bihar, Gujarat and Uttar Pradesh; and

(b) the details thereof with the results achieved?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b) A statement is placed on the Table of the Sabha. [Placed in Library. See No. LT-114/67].

#### Hindustan Shipyard, Visakhapatnam

\*104. Shri Tenneti Vishwanatham:  
Will the Minister of Transport and Shipping be pleased to state:

(a) whether any report/reports on the administration of Hindustan Ship-

yard, Visakhapatnam, been made by the firm of Consultants, M/s. Daya Shanker and Associates, and if so, its main recommendations; and

(b) whether the report/reports will be laid on the Table?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). The reports have been received by Hindustan Shipyard Limited and are under consideration of the Board of Directors. After they have been examined by the Board of Directors and Government have taken a view of the matter, the reports together with the views of the Government will be placed on the table of the House.

#### Food Procurement in Orissa

\*105. Shri Chintamani Panigrahi:  
Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Orissa Government has suggested any change in the food procurement policy adopted for the State;

(b) whether the State monopoly procurement scheme is proposed to be continued in the State;

(c) if so, the target fixed for procurement in 1967-68 for Orissa; and

(d) whether the State Government have despatched any foodgrains to West Bengal or other State during 1st March, 1967 to 1st April, 1967?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir.

(b) and (c). It is too early to say if monopoly procurement scheme will be continued in 1967-68. The question of fixation of target does not arise at this stage.

(d) Yes, Sir. About 13000 tonnes of rice were despatched to West Bengal through Food Corporation of India during 1st March, 1967 to 17th March, 1967, information for the